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| 9 | Hon'ble Mr. Justice Rajesh Shankar (Monday to Wednesday) (Thursday & Friday) | (1 st half) | WPC (Year 2017 onwards) & CMP including under Article 227 of Constitution of India, S.C.L.P., C.R., Cont.(C), CMP :-Orders & Admission. |
| | | (1 st half) | WPC (Year 2017 onwards) & CMP including under Article 227 of Constitution of India :- Orders, Admission & Hearing., S.C.L.P., C.R.:- Hearing. (Tied up & Assigned matters on Friday). |
| | (Monday to Friday) | (2 nd Half) | WPC (Year 2021 onwards) & CMP including under Article 227 of Constitution of India :- Fresh Filing. |
| 10 | Hon'ble Mr. Justice Anil Kumar Choudhary (Monday to Friday) | (Whole day) | All Election petition:- Orders, Admission & Hearing. A.B.A.(including P.C.Act), P.C. Act :- Orders, Admission, Hearing & Stay matters. All Arbitration matters (except u/s 11(6) of Arbitration and Conciliation Act, 1996), WPC grouping (arising out of Arb. and Conciliation Act), Company Petitions, Company Appeals(SJ), Suits (arising out of company matters), Testamentary Suits, Probate and Letters of Administration matters and Original Criminal Miscellaneous cases (arising out of Company matters), Cont. (Cvl.), CMP :- Orders, Admission & Hearing. (Tied up & Assigned matters on Friday). |
| 11 | Hon'ble Mr. Justice Rajesh Kumar (Friday) | (Whole day) | B.A. :- Orders & Admission . (Tied up & Assigned matters). |
| 12 | Hon'ble Mrs. Justice Anubha Rawat Choudhary (Monday to Wednesday) (Thursday & Friday) | (1 st half) | WPS (Year up to 2015) :- Orders & Admission. Cont. (C), CMP:- Orders & Admission. |
| | | (1 st half) | WPS (Year up to 2015) :- Hearing. Cont.(C), CMP:- Hearing. (Tied up & Assigned matters on Friday). |
| | (Monday to Friday) | (2 nd Half) | WPS (Year up to 2020) :- Fresh Filing. |

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| 13 | Hon'ble Mr. Justice Kailash Prasad Deo (Monday to Wednesday) | (1 st half) | WPC [Year upto 2016 (except Year 2013), WPL:- Orders, Admission & Stay Matters. Cont.(C), CMP :-Orders & Admission. |
| | (Thursday & Friday) | (1 st half) | WPC [Year upto 2016 (except Year 2013), WPL, Cont.(C), CMP :- Hearing. (Tied up & Assigned matters on Friday). |
| | (Monday to Friday) | (2 nd Half) | WPC [Year upto 2020], WPL:- Fresh Filing. |
| 14 | Hon'ble Mr. Justice Sanjay Kumar Dwivedi (Monday to Friday) | (1 st half) | Cont.(Cr.), Cr.M.P.(year 2015 onwards), Cr.Ref.,Tr. Pet.(Cr.), and Criminal Writ matters:- Orders, Admission, Stay matters & Hearing. Cont.(C), CMP:- Orders, Admission & Hearing. (Tied up & Assigned matters on Friday). |
| | | (2 nd Half) | Cont.(Cr.), Cr.M.P. , Cr.Ref.,Tr. Pet.(Cr.) and Criminal Writ matters:-Fresh Filing. |
| 15 | Hon'ble Mr. Justice Deepak Roshan (Monday to Thursday) (Friday) | (After the D.B.) (Whole day) | Cr.Rev. (Year up to 2014):- Orders, Admission & Hearing Cont.(Cvl.), CMP:- Orders, Admission & Hearing as well as Tied up & Assigned matters. |
| 16 | Hon'ble Mr. Justice Subhash Chand (Monday to Friday) | (Whole day) | B.A. :- Orders & Admission . (Tied up & Assigned matters on Friday). |
| 17 | Hon'ble Mr. Justice Gautam Kumar Choudhary (Monday to Friday) | (Whole day) | F.A. (Year up to 2014), M.A (Year up to 2014), S.A.(Year up to 2014):- Orders, Admission, Hearing & Stay Matters. Cont.(C), CMP :- Orders & Admission. (Tied up & Assigned matters on Friday). |
| 18 | Hon'ble Mr. Justice Ambuj Nath (Monday to Friday) | (Whole day) | B.A. :- Orders & Admission . (Tied up & Assigned matters on Friday). |
| 19 | Hon'ble Mr. Justice Navneet Kumar (Monday to Friday) | (1 st half) | Cr. Appeal (S.J.) (Up to 2009):-Hearing (Tied up & Assigned matters on Friday). |
| | | (2 nd Half) | Cr.M.P. (year up to 2014) :- Orders Admission, Stay matters & Hearing. |

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| 20 | Hon'ble Mr. Justice Sanjay Prasad (Monday to Friday) | (1 st half) | Cr.Rev. (2017 onwards), Acq. Appeal :- Orders, Admission & Hearing Cr. Appeal(S.J.) :- Orders & Admission Cr.Appeal(S.J.) (2011 onwards):- Hearing (Tied up & Assigned matters on Friday). |
| | | (2 nd Half) | Cr.Rev. :- Fresh Filing |

- Note :-
1. ALL MOTIONS FOR URGENT/ ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.
 2. LISTING OF CMP AND CIVIL REVIEW CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABLE DUE TO SUPERANNUATION/TRANSFER ETC. THEN IN THAT CASE SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OR THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.
 3. ALL MOTIONS WITH REGARD TO B.A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE SUBHASH CHAND.
 4. ALL MOTIONS WITH REGARD TO A.B.A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY.